

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURTS, DELHI

ADDENDUM

**Sub: Assignment of Bail Applications.**

Pursuant to Order No. 24625-24647/Judl./Bail/North/RC/2022 dt 29.08.2022 and its subsequent Link Roster (Exclusively for Bail) No. 24602-24624/Judl./Bail/North/RC/2022 dt 29.08.2022, whereby work pertaining to Bail Application arising out of Police Station K. N. K. Marg had omitted.

It is hereby ordered that the work pertaining to Bail Application arising out of Police Station K. N. K. Marg be dealt with by **Sh. Pankaj Sharma**, Ld. ASJ/Spl. Fast Track Court with effect from **01<sup>st</sup> September 2022 till further orders:-**



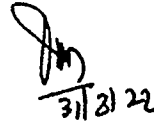
(VIMAL KUMAR YADAV)  
Principal District & Sessions Judge  
North District, Rohini Courts, Delhi

No. 24898-24920 Judl./Bail/North/RC/2022

Dated: 31/08/22

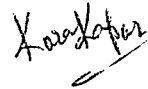
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1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. Ms. Smita Garg, ASJ-03, North District Rohini Court Complex, Delhi.
4. Sh. Gagandeep Singh, Spl. Judge NDPS ACT, North District Rohini Court Complex, Delhi.
5. Ms. Shefali Sharma, ASJ-02, North District Rohini Court Complex, Delhi.
6. Sh. Pankaj Sharma, ASJ/Spl. FTC, North District Rohini Court Complex, Delhi.
7. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
8. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
9. The Commissioner of Police, ITO Police Headquarter, Delhi.
10. The Deputy Commissioner of Police, (Rohini).
11. The Deputy Commissioner of Police, (North-West).
12. The Deputy Commissioner of Police, (Outer-North).
13. Reader to the undersigned
14. The President / Secretary, Rohini Court Bar Association, Delhi.
15. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
16. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
17. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
18. The Web Site Committee, North District, Rohini Court Complex, Delhi.
- ✓ 19. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
20. PS to the undersigned.
21. The Facilitation Centre, Rohini Courts, Delhi.
22. Notice Board (Through Care Taking Branch), Rohini Court, Delhi.
23. For uploading on LAYERS.



31/8/22

Principal District & Sessions Judge  
North District, Rohini Courts, Delhi



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